Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

## Appeal No. 76 of 2012 & I.A. No. 306 of 2012

Dated : 18<sup>th</sup>January, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson Hon'ble Mr. Rakesh Nath, Technical Member	
Raj West Power Ltd. & Anr.	Appellant(s)
Versus	
Rajasthan Electricity Regulatory	Commission
& Ors.	Respondent(s)
Counsel for the Appellant(s):	Mr. M.G. Ramachandran Mr. Anand K. Ganesan Ms. Swapna Seshadri
Counsel for the Respondent (s):	Mr. R.K. Mehta, Mr. Antaryami Upadhyay Mr. David A. for R.1 Mr. P.N. Bhandari for R.2 to R.4 Mr. Virendra Lodha, Sr. Adv. Mr. Rohit for R.5
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All the parties have finished their arguments. Mr. Bhandari appearing on behalf of Respondent Nos. 2 to 4 is filing the Written Submissions today.

The learned counsel for the Appellant seeks some time to file the additional Written Submissions after going through the Written Submissions filed by the Respondents. Accordingly, he is directed to file the same on or before 28.01.2013 after serving copy on the other side.

Post the matter for Reporting Compliance on **<u>31.01.2013.</u>** 

(Rakesh Nath) Technical Member (Justice M. Karpaga Vinayagam) Chairperson

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